

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Unitex Apparels Private Limited Date of Commencement of Liquidation: 03-12-2020; List of Stakeholders as on Date: 14-02-2023; Name of IP: Mr. Ratnakar Shetty; Process Number: 1; Last 5 digit of registration number: 12718

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		9484230		9484230				NA
2	Liquidation costs incurred till date		2160407		2160407				NA
3	Secured financial creditors	1	520324244	1	498991102		12333142		Annexure 3
4	Unsecured financial creditors	25	102036585	25	99599703		2436882		Annexure 4
5	Operational creditors (Workmen)	198	8127073	171	4871247		4770754		Annexure 5
6	Operational creditors (Employees)	33	3485955	32	2307218		1282398		Annexure 6
7	Operational creditors (Government Dues)	9	436954464	9	429193029		7761436		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	183390272	16	155877851		27512421		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		282	1265963230	254	1202484787	0	56097033		